

14.02 hrs.

India, New Delhi, for the year  
1992-93.

## PAPERS LAID ON THE TABLE

*[English]***Sugar Development Fund  
(Amendment) Rules, 1994**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): Sir, I beg to lay on the Table a copy of the Sugar Development Fund (Amendment) Rules, 1994 (Hindi and English versions) published in Notification No. G.S.R. 435(E) in Gazette of India dated the 6th May, 1994 under sub-section (3) of section 9 of the Sugar Development Fund Act, 1982.

[Placed in Library. See No. LT-6322/  
94]

**Annual Report and Review on the  
Working of Veterinary Council of  
India, New Delhi for 1992-93 and  
statement showing reasons for  
delay in laying these papers etc.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): Sir, I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Veterinary Council of India, New Delhi, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Veterinary Council of

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6323/  
94]

- (3) A copy of the Veterinary Council of India (Minimum Standards of Veterinary Education) Degree Course (Bachelor of Veterinary Sciences and Animal Husbandry) Regulations, 1993 (Hindi and English versions) published in Notification No. G.S.R. 69(E) in Gazette of India dated the 7th February, 1994 under sub-section (3) of section 66 of the Indian Veterinary Council Act, 1984.

[Placed in Library. See No. LT-6324/  
94]

**Statement showing results of  
market loans issued during the  
year 1994-95**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESHWARI): Sir, on behalf of Shri M.V. Chandrashekhara Murthy, I beg to lay on the Table:—

A statement (Hindi and English versions) showing the results of market loans issued during the year 1994-95.

[Placed in Library. See No. LT-6325/  
94]

**Review on the working of and Annual Reports of Himachal Pradesh Agro Industries Corporation Limited, Shimla for 1992-93, Karnataka Agro Industries Ltd., Bangalore for 1990-91 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): Sir, on behalf of Shri S. Krishna Kumar, I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—
- (a) (i) Review by the Government of the working of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 1992-93.
- (ii) Annual Report of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Review the Government of the working of the Karnataka Agro Industries Corporation Limited, Bangalore, for the year 1990-91.

[Placed in Library. See No. LT-6326/94]

- (ii) Annual Report of the Karnataka Agro Industries Corporation Limited, Bangalore, for the year 1990-91, alongwith Au-

ditied Accounts and comments of the Comptroller and Auditor General thereon.

- (c) (i) Review by the Government of the working of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1988-89.

[Placed in Library. See No. LT-6327/94]

- (ii) Annual Report of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1988-89, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6328/94]

**Annual Report and Review on the working of National Open School, Delhi for 1992-93 and Statement showing reasons for delay in laying these papers**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): Sir, on behalf of Kumari Selja, I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Open School, Delhi, for the year 1992-93.

- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Open School, Delhi, for the year 1992-93.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6329/94]

14.03 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:—

- (i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in Rajya Sabha, I am directed to return herewith the Appropriation (No. 3) Bill, 1994, which was passed by the Lok Sabha at its sitting held on the 9th August, 1994, and transmitted to the Rajya Sabha for its recommendations and to State that this House has no recommendations to make to the Lok Sabha to the said Bill."

- (ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedures and Conduct of Business in the Rajya Sabha, I am directed to return herewith

the Appropriation (No. 4) Bill, 1994, which was passed by the Lok Sabha at its sitting held on the 9th August, 1994, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

- (iii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 5) Bill, 1994, which was passed by the Lok Sabha and its sitting held on the 9th August, 1994, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

14.04 hrs.

RAILWAY CONVENTION  
COMMITTEE

Seventh Report

[English]

SHRI M. BAGA REDDY (Medak):  
Sir, I beg to present the Seventh Report (Hindi and English Versions) of the Railway Convention Committee on 'Staff Welfare and Industrial Relations in Railways' alongwith Minutes relating thereto...  
(Interruptions)